

overall exports of India's traditional items, including in areas other than USSR.

(b) to (d). Continuous efforts are being made to diversify our export markets and to popularise Indian products abroad through trade promotion measures such as exhibitions, trade fairs, exchange of delegations, buyer-seller meets, market studies, etc.

Raids in Race Course

3772. SHRI AMARSINH RATHAWA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that searches were carried out on bookies of the Delhi Race Course recently;

(b) if so, the details of raids conducted and the detail of unaccounted money recovered; and

(c) whether Government propose to conduct such raids in other cities also to unearth unaccounted money?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). The Income Tax Department conducted searches at the premises of 14 bookies of the Delhi Race Course on 18.2.1988. During the course of these searches, *prima facie* unaccounted assets worth Rs. 77.51 lakhs were seized.

(c) The Government is taking appropriate action under Direct Tax Acts in all cases of tax-evasion where any specific information is received.

Translation]

Bungling in Connaught Circus Branch of State Bank of Indore

3773. SHRI C. JANCA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether many cases of bungling committed during the period from January, 1982 to December, 1984 in Connaught

Circus branch of State Bank of Indore, New Delhi have been detected;

(b) if so, the details thereof, year-wise;

(c) the number of officers/employees found involved therein and the amount involved in each case and the number of employees against whom legal action has been taken;

(d) whether some officers involved in these cases have gone scot-free; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (e). State Bank of Indore has reported that no fraud was perpetrated at its Connaught Circus (New Delhi) branch during the period from January 1982 to December 1984. The Bank has, however, reported that in 1982 there was a case of sanctioning credit facilities by the then Branch Manager to a firm in which a relative of the Branch Manager was interested as partner/proprietor, without disclosing this fact to the controlling authority. Disciplinary proceedings have been initiated against the Branch Manager and charge-sheet has been issued in respect of sanctioning credit facility to the firm in which his relative was interested.

[English]

Tea Export to USSR

3774. SHRIMATI N.P. JHANSI LAKSHMI: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of tea exported to USSR in 1985-86, 1986-87 and 1987-88;

(b) the foreign exchange earned (year-wise);

(c) whether any attempt is being made to reduce overdependence on USSR for exports to that country; and

(d) if so, the details thereof?